

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1306(KB)2018  
IA(I.B.C)/352(KB)2024, IA(I.B.C)/566(KB)2024,  
IA(I.B.C)/611(KB)2023, IA(I.B.C)/581(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	<b>K B POLYCHEM INDIA LTD VS KAYGEE SHOETECH PVT. LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Mamta Agarwal, Adv. ] In IA(I.B.C)/581(KB)2021

Mr. Rahul Parasrampurua, Adv. ] For Liquidator

Mr. Udit Agarwal, Adv.

**ORDER**

1. Learned Counsel for the parties present.

2. **IA(I.B.C)/581(KB)2021**

Ld. Counsel Ms. Mamta Agarwal will file Reply Affidavit within a period of two weeks. Thereafter, this matter will be listed for consideration on **01.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

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